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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**IA 363 of 2017 in TP No. 199/397-398/NCLT/AHM/2016
C.P. No. 198/397-398/NCLT/AHM/2007**


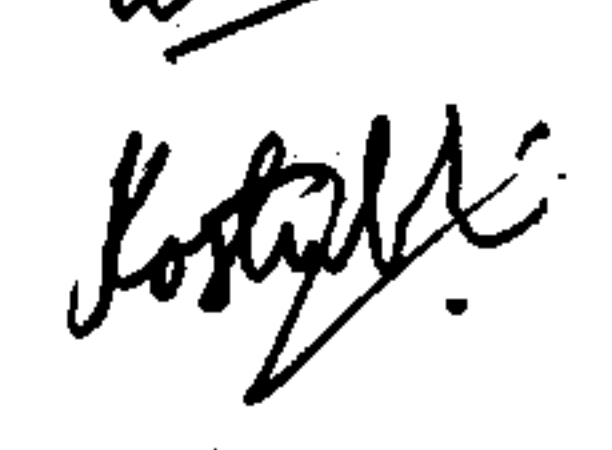
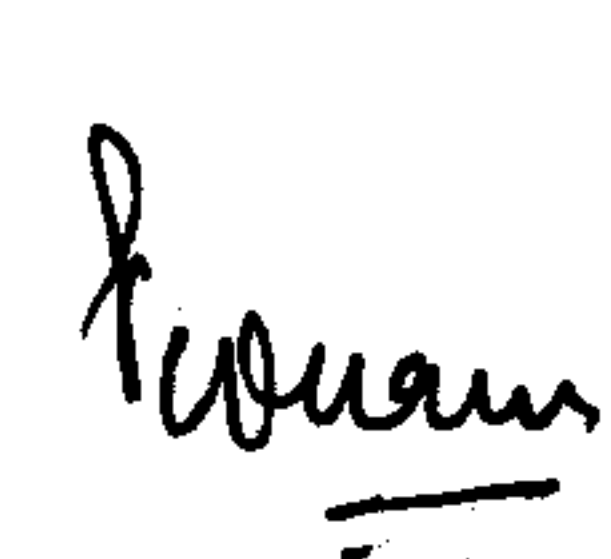
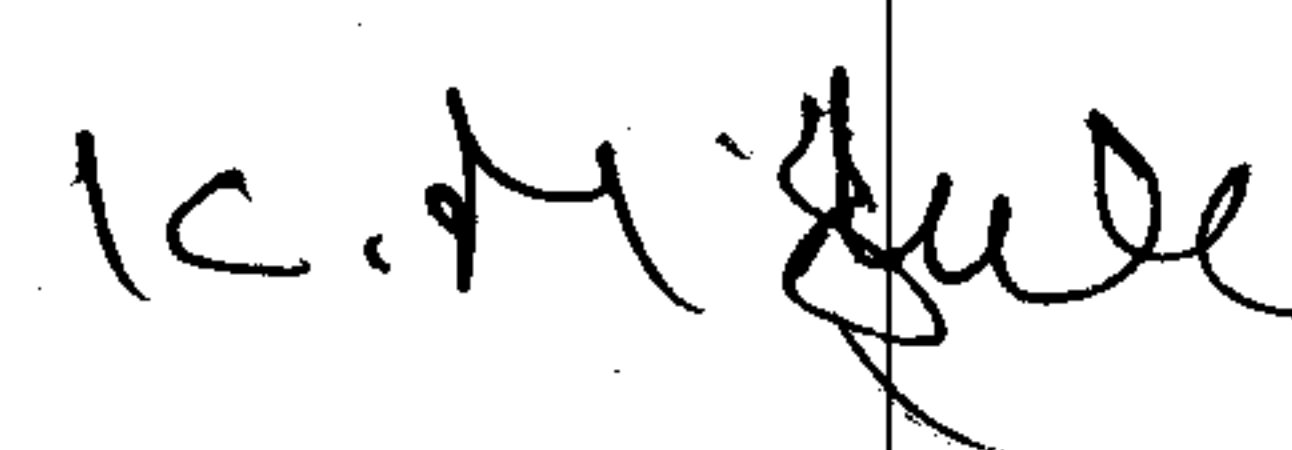
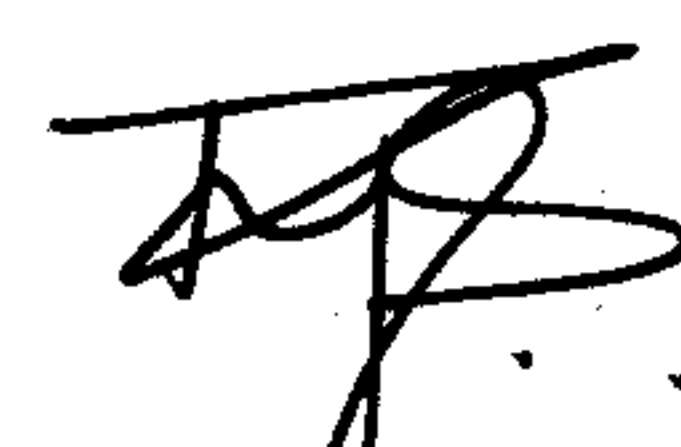
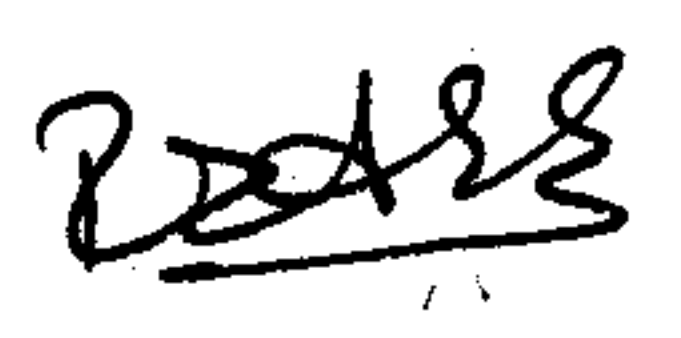
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.11.2017**

Name of the Company: Abhsihek Mohan Gupta.
V/s.
Jagran Publication Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	MR. DHHRUV DEWAN	Advocate	original	
2.	MR. KOSTUMBH DEVNANI	"	Petitioner/ Non-Applicants	
3.	Saurabh Soparkar, Senior Advocate, with Poonam Mathur & Trisha Bani for Singh & Co.	Advocates	original Resp. NO. 5 & 6	
4.	Mr. Shukla	Adv.	RESP. 3	
5.	Ms. Pooja Bhardwaj for Trivedi's Law Office.	Adv.	Resp. No. 7	
6.	Rohan Shukla with Poonam Mathur	Advocates	Resp. No. 2	

ORDER

Learned Advocate Mr. Dhruv Dewan with Learned Advocate Mr. Kostumbh Devnani present for Original Petitioner. Learned Senior Advocate Mr. Saurabh Soparkar with Learned Advocate Ms. Poonam Mathur present for Original Respondents no. 5 and 6. Learned Advocate Mr. Krishna Mohan Shukla present for Original Respondent no. 3. Learned Advocate Ms. Pooja Bhardwaj i/b Trivedi Law

Office present for Original Respondent no 7. Learned Advocate Mr. Rohan Shah present for Original Respondent no. 2.

Reply filed.

Learned Counsel appearing for applicant represented that he filed an appeal against the order dated 18.09.2017 passed by this Tribunal.

List the matter on ¹⁴08.12.2017.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 08th day of November, 2017.